

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 147 of 2014

Dated : 13th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent (s) : Mr. C. K. Rai for Resp. No.1
Mr. Vikas Aggarwal with Mr. Karan
Arora for Resp. No.3

ORDER

We have heard the learned counsel for the parties at length. Some parties have filed written submissions. All the parties are directed to file any additional brief note if they like, within one week from today.

Post the matter for rejoinder submissions, if any, on **22nd January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/pr